

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 15th October, 2014

No. HC.VII-100(Pt.-II)/2010/**7075**/A: Hon'ble the High Court has been pleased to *exempt* Smti. Munmun B. Sharma, Secretary, District Legal Services Authority, Kamrup, Guwahati, Smti. Bipaakkhi Borthakur, Sub-Divisional Judicial Magistrate (M), Biswanath Chariali, Sonitpur & Smti. Lalrochami Ralte, Senior Civil Judge, Serchhip, Mizoram from attending the **Seminar, organised jointly by the High Court of Manipur and Manipur Judicial Academy, scheduled to be held on 19th & 20th October, 2014 at the Seminar Hall of the High Court of Manipur and has further been pleased to nominate Shri Sanjay Hazarika, Joint Registrar (Vig.), Gauhati High Court, Guwahati & Shri T. Lalhmachhuana, Civil Judge-cum-JMFC, Saiha, Mizoram to attend the said Seminar.**

By order,
Sd/- R.A. Tapadar
OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM

Memo No. HC.VII-100(Pt.-II)/2010/**7076 - 7098**/A dated 15.10.2014

Copy forwarded for information and necessary action to:

1. The Director, Judicial Academy, Assam & NEJOTI
2. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram
4. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.
The Officer is placed on deputation for the programme on condition that (a) the Officer will be treated as on duty during the training period, (b) he will be entitled to T.A. & D.A. as admissible under the Rules.
5. The Accountant General (A&E), Mizoram, Aizawl, for information and necessary action.
The Officer is placed on deputation for participating in the training programme on condition that (a) the Officer will be treated as on duty during the training period, (b) He will be entitled to TA and DA as admissible under the Rules.
6. **The Registrar General, High Court of Manipur at Imphal, Mantripukhri.**
7. The Member-Secretary, Assam State Legal Services Authority, Guwahati.
8. The Registrar (Vig. /Admn. / Judicial), Gauhati High Court, Guwahati.
9. **The District & Sessions Judge, Kamrup (M), Guwahati / Sonitpur. He is requested to inform the concerned officer of his District accordingly.**
10. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
11. **The Registrar, Gauhati High Court, Aizawl Bench, Aizawl. He is requested to inform the concerned officers of his State accordingly.**
12. **The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur at Imphal, Mantripukhri.**
13. The Joint Registrar, Judl. / Recruitment / Vig. / PM & P, Gauhati High Court, Guwahati.
14. **Shri Sanjay Hazarika, Joint Registrar (Vig.), Gauhati High Court, Guwahati**
15. **Smti. Munmun B. Sharma, Secretary, District Legal Services Authority, Kamrup, Guwahati.**
16. **Smti. Bipaakkhi Borthakur, Sub-Divisional Judicial Magistrate (M), Biswanath Chariali, Sonitpur.**
17. **Smti. Lalrochami Ralte, Senior Civil Judge, Serchhip, Mizoram.**
18. **Shri T. Lalhmachhuana, Civil Judge-cum-JMFC, Saiha, Mizoram**
19. The Administrative Officer, Judicial Academy, Assam.
20. **The Systems Analyst, Gauhati High Court, Guwahati. He is directed to upload this Notification in the official web site of Gauhati High Court immediately.**
21. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
22. The Private Secretary to Hon'ble Mr. Justice C.R. Sarma, Gauhati High Court, Guwahati.
23. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)


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JUDICIAL ACADEMY, ASSAM